

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM II/281/2013/Estt/

Dated, 31st October, 2019

In referring to this Registry's previous Notification No. HCM/II/184/2015/Estt/211, Dated 26.09.2019, the High Court of Meghalaya is pleased to extend the handover/taking charge of the following Judicial Officers up to 30th November, 2019:-

Sl.No.	Name of Judicial Officer	Present Posting	Transferred and Posted as
1	Shri.E.Kharumnuid, MHJS	District & Sessions Judge, Jowai	Registrar General, High Court of Meghalaya
2	Smti.B.Mawrie. MHJS	Registrar General, High Court of Meghalaya	District & Sessions Judge, Jowai

The aforementioned Judicial Officers are to handover/take charge by 2nd December, 2019.

By Order,

REGISTRAR(Admn.)

Memo. No. HCM II/281/2013/Estt/ 6402A

Dated, 31st October, 2019

Copy to for information:-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, for kind information of his Lordship.
3. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for information and necessary action.
4. Shri.E.Kharumnuid, MHJS, District & Sessions Judge, West Jaintia Hills District, Jowai for information and necessary action.
5. Smti. B.Mawrie, MHJS, Registrar General, High Court of Meghalaya for information and necessary action.
6. The District & Sessions Judge, Shillong/Nongstoin/Nongpoh/Ampati/Williamnagar/Tura/Mawkyrwat.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Accountant General (A&E), Shillong for information and necessary action.
10. The Director, Printing and Stationery, Shillong for information.
11. The Treasury Officer, Shillong/ Jowai for information and necessary action.
12. The System Analyst, High Court of Meghalaya to upload the same in the official website of the High Court.
13. Office file.

REGISTRAR(Admn.)